

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &
IA NO. 743 OF 2016 & IA NO. 703 OF 2018**

Dated: 27th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Azure Sunrise Pvt. Ltd.

.... Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corporation Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy Ranganathan
Ms. Shikha Tandon
Mr. Robin Grover

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **03.12.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt